

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**NEW DELHI**

**Petition No. 77/TT/2012**

Subject : Determination of transmission tariff of transmission assets (Group-I) associated with 765 kV system for Central Part of Northern Grid Part-II for tariff block 2009-14 period in Northern Region.

Date of hearing : 4.7.2013

Coram : Shri V.S. Verma, Member  
Shri M. Deena Dayalan, Member

Petitioner : PGCIL, New Delhi

Respondents : Haryana Power Purchase Centre & 16 others

Parties present : Shri S.S Raju, PGCIL  
Shri M.M. Mondal, PGCIL  
Shri J. Mazumdar, PGCIL  
Shri Shashi Bhusan, PGCIL  
Shri Sanjay Sinha, PGCIL  
Shri P. Sharma, PGCIL  
Shri V. Thiagarajan, PGCIL  
Shri A.V.S. Ramesh, PGCIL  
Shri Padamjit Singh, PSPCL  
Shri T.P.S. Bawa, PSPCL  
Shri R.B. Sharma, Advocate, BRPL  
Mrs. Megha Bajpeyi, BRPL  
Shri Himanshu Chauhan, BRPL

**Record of Proceedings**

The representative of petitioner submitted that they have filed the rejoinder to the reply of PSPCL vide affidavit dated 20.6.2013.

2. The representative of PSPCL submitted that:-

(a) PSPCL has not received the certificate for actual date of commercial operation. As per the investment approval, the transmission scheme is

scheduled to be commissioned within 30 months from the date of investment approval matching with the commissioning of transmission asset Part-I and the petitioner must establish that it is matching with this condition;

(b) Transmission scheme of Central part of NR is a 765 kV Ring main, which covers 765 kV Agra-Jhattikalan-Bhiwani-Meerut-Agra, along with Bhiwani-Moga line. This scheme has 765/400 kV ICTs of 14000 MVA but the 765 kV lines are inadequate to feed this capacity. The lines are: -

a. Gwalior-Agra D/C already overloaded with existing load;

b. Gaya-Sasaram-Fatehpur-Agra D/C ;

c. Gaya-Balia-Lucknow-Bareilly-Meerut;

Line at Gaya-Balia-Lucknow-Bareilly-Meerut is incomplete because Lucknow-Bareilly-Meerut line was awarded to a private party, which has not taken up the work;

(c) Gaya sub-station is getting supply from only one line which is 400 kV single ckt Biharsharif–Gaya, which is stepped up to 765 kV and connected to 3 Nos 765 kV lines;

(d) CTU has to ensure coordinated development of the transmission network as a whole as per Section 38(b) of the Electricity Act,2003. But the petitioner has not coordinated with the other parties, which has severely affected the project;

(e) The Central part of NR i.e. 765 kV Ring main was to draw power from WR and ER and supply the loads of ICTs of 14000 MVA. This purpose is not being achieved and it is not justified to charge tariff for an incomplete transmission system. Power injection is mainly from Adani-Mundra line and Adani-Mohindragarh Line of which 1400 MW is injected at Bhiwani line;

(f) The main purpose of 765 kV Bhiwani-Moga line was to provide power to Punjab. The power is flowing in reverse direction i.e. from 400 kV to 765 kV and it is not built for this purpose.

3. The representative of petitioner clarified that they have submitted all the details vide affidavit dated 26.6.2013. Gaya sub-station is not covered in this

petition. In the NCR region, there are 3 parts of which Bhiwani-Moga is covered in NCR Part-II which was scheduled to be commissioned in February, 2012. As regards Part-I of the scheme, the assets are to be commissioned within 36 months, i.e. by February 2012. The assets mentioned in Part I & Part II of the scheme are different and they are covered in different petitions. In case of Moga-Bhiwani line the power is flowing towards Bhiwani where there is injection of power. He further submitted that the schemes were discussed in 11<sup>th</sup> Standing Committee meeting and minutes of meetings have also been submitted.

4. The Commission directed the petitioner, to submit copy of the letter declaring date of commercial operation and other details sought by PSPCL, on affidavit before 31.7.2013, with a copy to the respondents .

5. Subject to the above, order in the petition was reserved.

By the order of the Commission,

Sd/-  
T. Rout  
Joint Chief (Law)